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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/127/2016
NAME OF THE PETITIONER(S) : R. Jeyapaal
NAME OF THE RESPONDENT(S) : M/s Arjuna Engineering Private Limited & 2 others
UNDER SECTION : 397/398 402 and 406

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

P. Anularam -

[Signature]
counsel for Respondents
1-3-

[Signature]

S. KARTIK

[Signature]
counsel for Petitioner

[Signature]

ORDER

Counsel representing both the parties present. Counsel for petitioner filed his written submissions alongwith some case laws and served a copy of the same to the other side. Counsel for respondents sought time for reply. At request time extended. Put up on 06.04.2017 at 10.30 A.M.

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)